

(b) the steps being taken by the Government to appoint displaced or local persons?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). Recruitment on Oil and Natural Gas Commission is made in accordance with the procedure prescribed in ONGC (Recruitment & Promotion) Regulations, 1980.

Almost all land acquisitions by ONGC are temporary acquisitions for which compensation is paid and the land is eventually restored to the owner with restoration charges paid or after restoring it to the original condition.

In accordance with the existing policy, no employment assistance is provided to the members of the family whose land is acquired. ONGC provides necessary financial assistance to the schemes formulated by the State Govt. for the rehabilitation of affected persons. The affected persons are also advised by ONGC to register their names with the local employment exchange so that they can be considered for employment as and when their names are sponsored for the vacancies in ONGC.

#### **Cold Storage Unit at Hyderabad Airport**

2071. SHRI J. CHOKKA RAO: Will the Minister of CIVIL AVIATION be pleased to state the action taken or proposed to be taken by the Government to provide a cold storage unit at Hyderabad airport for storing produce like fruits, flowers, vegetables etc., for export to foreign countries?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): The National Airports Authority has no cargo terminal at Hyderabad. The international air cargo complex at Hyderabad is managed by the

Andhra Pradesh State Trading Corporation.

#### **Supply of Natural Gas in Bombay**

2072. SHRI MADHAVRAO SCINDIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a project for distribution of natural gas in greater Bombay is under examination by the Government;

(b) if so, the details thereof and its estimated cost; and

(c) the time by which the project is likely to be implemented?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) to (c): Government have approved Gas Authority of India's proposal for the preparation of a Detailed Feasibility Report for the project to distribute Natural Gas to domestic, commercial and industrial consumers in Greater Bombay. According to preliminary estimates the project would cost Rs. 418 crores. The project would be implemented on approval of the Detailed Feasibility Report by Government.

#### **Setting up of oil Refinery in Numaligarh, Assam**

2073. SHRI MADHAVRAO SCINDIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is a project under Government's consideration for the setting up of an oil refinery at Numaligarh in Assam;

(b) if so, the details thereof including its cost and capacity; and

(c) the steps taken to implement the same early?